

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
CUSTOMS APPEAL BRANCH

Appeal No. ST/456 /2006 - CU[DB]

Date 05/01/2009

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
M/S RELIANCE SECURITY SERVICES.
PUR ROAD,BHILWARA(RAJASTHAN)
M/S RELIANCE SECURITY SERVICES.

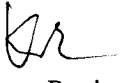
Appellant
Vs
Respondent

C.C.E.JAIPUR II

I am directed to transmit herewith a certified copy of **Final order No. ST/447/2008**

CU[DB] dated 30.12.08

passed by the Tribunal under Section 129, (B) of the Customs Act,1962 & Financial Act 1994 relating to Service Tax


Assistant Registrar
(Customs Appeal Branch)

Copy to :

1. Respondent

C.C.E.JAIPUR II

NCRB,STATUE CIRCLE,C-SCHEME,JAIPUR.

2. Adv. / Consult

MR.ATUL GUPTA

B-1/1289,A-VASANT KUNJ, NEW DELHI

3 S.D.R

4 J.C.D.R.

5 Bar association, CESTAT, New Delhi

6 M/s. Deeparchi Publications, M-93, Marg. 46, Saket, New Delhi 110017

7 M/s Centax Publications (P) Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New - 3

8 Excise & Customs cases, B-37, Sector -1, NOIDA - 201301 Gautam Budh Nagar, (U.P.)

9 Raghuraman's 44-B, Regal Flat,Shipra Suncity, Indirapuram - 201010,Ghaziabad, DT, U.P.

10 Nidheshak publications, I.P.Estate, new Delhi

11 Taxmann Allied Service Pvt Ltd., 21/35, West Puniabi Bagh, New Delhi - 110026

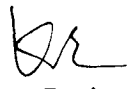
12 Commercial Laws of India Pvt Ltd Post Bag No. 1033, No.70(Old No. 88), Thvagaraya Road, T. Nagar,Chennai

13 Taxindiaonline.com Pvt.Ltd, B-XI/8183,Vasant Kunj, New Delhi - 110070

14 Easy Service Tax Online Dot Com Pvt.Ltd.407A.Iscon Mall,Above Star India Bazar.Satellite Road.Ahmedabad-15

15 Office Copy

16 Guard file


Assistant Registrar
(Customs Appeal Branch)

IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE
TRIBUNAL, NEW DELHI, PRINCIPAL BENCH NEW DELHI

Service Tax Appeal No.456 of 2006-Customs Branch

[Arising out of Order-in-Appeal No.357(HKS)ST/JPR-11/06 dated
13.06.06 of the Commissioner of Central Excise, Jaipur]

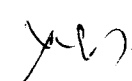
Date of Hearing/ Decision:30.12.08

For approval and signature:

Hon'ble Mr.M. Veeraiyan, Member (Technical)

Hon'ble Mr. P.K. Das, Member (Judicial)

-
1. Whether Press Reporters may be allowed to see
CESTAT (Procedure) Rules, 1982.
 2. Whether it should be released under Rule 27 of the
CESTAT (Procedure) Rules, 1982 for publication
in any authoritative report or not?
 3. Whether Their Lordships wish to see the fair copy
of the Order?
 4. Whether Order is to be circulated to the Departmental
authorities?

: 
: 

M/s. Reliance Security Services

...Appellants

[Rep. by Shri V.N. Mishra, Advocate]

Vs.

CCE, Jaipur-II

....Respondent

[Rep. by Shri Fateh Singh, DR]

CORAM: Hon'ble Mr. M. Veeraiyan, Member (Technical)

Hon'ble Mr. P.K. Das, Member (Judicial)

 Order No. 57/447/08 Dated:30.12.2008

Per P.K. Das:

Ld. Advocate appearing on behalf of the appellants submits that the demand of tax and penalties against the impugned order has been settled under Section 96(1) of the Finance Act, 2008 in respect of the Dispute

Resolution Scheme, 2008. The ld. Advocate also produced a copy of the Order dated 24th September, 2008 alongwith TR-6 challan. He prays for withdrawal of the appeal.

2. In view of the submission of the ld. Advocate, the appeal is dismissed as withdrawn.

Order dictated & pronounced in open court on 30.12.2008.

(M. Veeraiyan)
Member (Technical)

(P.K. Das)
Member (Judicial)

Ckp.